GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA

UNSTARRED QUESTION NO.896

ANSWERED ON 08.12.2025

SWACHH BHARAT MISSION (GRAMEEN)

896 # SMT. MAHUA MAJI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of villages that have been declared Open Defecation Free (ODF) Plus so far under the Swachh Bharat Mission (Grameen), the standards and monitoring rules for ODF Plus, the details thereof; and
- (b) whether Scheduled Caste and Scheduled Tribe families receive any special facility, the amount of money that will be spent on improvements in sanitation for 2025-26, the Statewise details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) 5,67,873 villages have been declared Open Defecation Free (ODF) Plus (Aspiring-75,892, Rising-3,958, Model-4,88,023) under Swachh Bharat Mission (Grameen) [SBM(G)] upto 04.12.2025, as per the data reported by the States/UTs on online Integrated Management Information System (IMIS) of SBM(G). The key criteria and process being used to declare all the villages in the country as Open Defecation Free (ODF) Plus under the Swachh Bharat Mission (Grameen) Phase-II are as under:-

An ODF Plus village is defined as a village which sustains its Open Defecation Free (ODF) Status, ensures solid and liquid waste management and is visually clean. There are 3 progressive stages of ODF Plus villages:

- ODF Plus Aspiring: A Village which is sustaining its ODF status and has arrangements for Solid Waste Management OR Liquid Waste Management
- ODF Plus Rising: A village which is sustaining its ODF status and has arrangements for BOTH Solid Waste Management and Liquid Waste Management
- ODF Plus Model: A village which is sustaining its ODF status and has arrangements for both Solid Waste Management and Liquid Waste Management; observes visual

cleanliness, i.e., minimal litter, minimal stagnant wastewater, no plastic waste dump in public places; and displays ODF Plus Information, Education & Communication (IEC) messages

A village that has met all the ODF Plus criteria will self-declare themselves ODF Plus at a Gram Sabha meeting. The district must ensure mandatory third-party verification of a village, within 90 days of ODF Plus declaration for the first time. The mandatory third-party verification will be undertaken for ODF Plus (Model) villages only. However, supervisory verification may be done for the ODF Plus villages across all the three categories (Aspiring/Rising/Model) by the officers responsible in chain of command at Block/District/State levels.

(b) Under SBM(G), this Department provides an incentive of Rs. 12000/- for the construction of one unit of Individual Household Latrines (IHHLs) to all BPL households and identified APL households, including SC/ST households. As per SBM(G) Phase II guidelines, among APL households, first preference is given to SC/ST households for providing IHHL incentive under SBM(G). Further, Community assets such as Community Sanitary Complexes (CSCs) are also constructed under SBM(G) which cater to the sanitation needs of all communities. However, for the construction of CSCs, as per SBM(G) Phase II guidelines, priority shall be given to the locations with predominant SC/ST habitations, among others. State/UT-wise allocation and expenditure for SCs and STs under SBM(G) for 2025-26 is given at **Annexure**.

Annexure

Statement referred to in part (b) of the reply to Rajya Sabha Unstarred Question No.896 due for reply on 08-12-2025

,	State/UT wise Allo	canon and r	expenditure r	1 2025-20 for SC	
O N	CA A METER		T		Rs. In Lakh
Sr. No.	State/UT	SCs		STs	
		Allocation	Expenditure	Allocation Centre	Expenditure
1	Andhra Pradesh	5042.10	1085.26	1025.69	207.97
2	Arunachal Pradesh	0.00	0.00	701.22	0.00
3	Assam	2393.47	516.76	3031.30	612.51
4	Bihar	16029.27	1688.11	838.02	62.74
5	Chhattisgarh	1837.29	226.66	3283.33	469.50
6	Goa	5.55	2.68	32.15	0.00
7	Gujarat	2153.07	744.39	4671.41	1754.05
8	Haryana	2936.00	143.22	0.00	0.00
9	Himachal Pradesh	1628.50	717.76	236.85	76.46
10	Jammu & Kashmir	1938.26	484.57	3900.00	975.00
11	Jharkhand	2466.24	0.00	3809.93	217.14
12	Karnataka	3914.67	583.56	1116.28	222.43
13	Kerala	407.13	160.59	60.67	6.33
14	Madhya Pradesh	4097.36	142.12	4400.42	242.04
15	Maharashtra	10352.24	2915.64	7679.78	3013.24
16	Manipur	43.30	0.00	459.67	0.00
17	Meghalaya	83.63	0.00	9473.20	4.81
18	Mizoram	1.51	0.32	919.76	341.93
19	Nagaland	0.00	0.00	2358.90	1075.59
20	Odisha	3484.06	1369.65	3118.31	1187.42
21	Puducherry	161.74	3.28	0.00	0.00
22	Punjab	2446.67	444.94	0.00	0.00
23	Rajasthan	3621.07	1169.15	2050.56	705.32
24	Sikkim	76.25	4.19	398.72	26.77
25	Tamil Nadu	8318.68	5494.24	364.01	162.00
26	Telangana	2471.46	0.00	1088.78	0.00
27	Tripura	1421.84	204.06	2287.24	312.62
28	Uttar Pradesh	37515.60	1525.46	707.79	18.86
29	Uttarakhand	833.82	184.19	92.21	26.27
30	West Bengal	19808.24	10157.16	3482.81	2097.32
	Total	135489.00	29967.97	61589.00	13818.32
